

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**



**TP 134 of 2016 (CP 65 of 2016)**

**Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH  
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.01.2020**

Name of the Company: Sandeep J Dave  
V/s  
Environmental Project Mgt Pvt Ltd & Ors

Section of the Companies Act : Section 397-398 of Companies Act

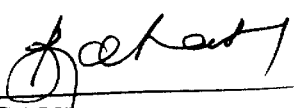
<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SHIVRAM GANESH A W Sartin Kapadia	Advocate PCS of Jind	Respondent	
2.	HEMESH S. S. S.		MEMBER	


**ORDER**

The Parties are represented through their respective Counsel(s).

The Petitioner/Respondent filed reply to the IA, Since the Court time is over today hearing could not be concluded.

List the matter for hearing to 05.02.2020.

  
(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)

  
(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 6th day of January, 2020.